

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 107/01/2020 O.A./260/866/2019 NIRUPAMA SETHY

-V/S-

BHARAT SANCHAR NIGAM LTD ITEM NO:15 FOR APPLICANTS(S) Adv. :Mr. A. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and Mr. K. C. Kanungo, Ld. Counsel who appears for the BSNL-respondents in this case. Registry is directed to reflect the name of Mr. K. C. Kanungo as the counsel for the respondents in future cause list.</p>
	<p>Ld. Counsel for the applicant submitted that the respondent No. 5 is to receive the service benefits since he has applied for VRS and the application for change of his nominee is pending before the authority.</p>
	<p>In view of the above, the OA is disposed of at this stage with a direction to the respondents/competent authority to consider the representation dated 05.12.2016(Annexure-A/3) filed by the applicant and disposed of the same as per the provisions of law and communicate the decision by a speaking order to the applicant within a period of six weeks from the date of a receipt of a copy of this order. It is made clear that we have not expressed any opinion on the merit of the case while passing this order.</p>

With the above observations the OA is disposed of with no order as to costs. Copy of this order be given to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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